



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 5080/WGT/OA-1033/2019/2020

दिनांक 02/03/2020

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

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Sub: Report in Compliance of order passed in O.A. 1033/2019, Mohd. Rashid Thakur Vs M/s International Agro Foods Pvt Ltd. and Ors. on 18.12.2019.

Sir,

With reference to the above mentioned subject, a joint inspection of the said industry has been carried out by Central Pollution Control Board and UP Pollution Control Board in compliance of Hon'ble Tribunal's orders dated 18.12.2019.

Factual report in compliance of Hon'ble Tribunal's orders is hereby submitted for kind perusal and necessary action please.

Yours Sincerely

Utsav Sharma
(Utsav Sharma)
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information
- 4- Law Officer - I, U.P. Pollution Control Board, Lucknow for information.

Utsav Sharma
Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०
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Joint Inspection Report of M/s International Agro Foods, 2764, 2765, 2766, Bhoorgarhi, Dasna, Ghaziabad, Hapur Road, Dasna , NH-24, Ghaziabad (UP), by Uttar Pradesh Pollution Control Board , Ghaziabad and Central Pollution Control Board, Delhi

Ref :

1. O.A.No. 1033/2019 in the matter of Mohd. Rashid Thakur Vs. M/s. International Agro Foods. Pvt. Ltd. & Ors..
2. Hon'ble NGT order dated 18.12.2019

Background

In compliance to the Hon'ble NGT (PB) order dated 18.12.2019 in O.A.No. 1033/2019 in the matter of Mohd. Rashid Thakur Vs. M/s. International Agro Foods. Pvt. Ltd. & Ors., a joint inspection of M/s International Agro Foods, 2764, 2765, 2766, Bhoorgarhi, Dasna, Ghaziabad (referred as 'the Unit') was carried out on 05.02.2020 jointly by the officials of CPCB and UPPCB. Following officers participated in the inspection:

1. Shri S.K. Gupta, Scientist 'E', CPCB, Delhi
2. Shri Y.N. Mishra, Scientist 'C', CPCB, Delhi
3. Shri Utsav Sharma, Regional Officer. UPPCB Ghaziabad
4. Shri Anshul Sharma, J.E., UPPCB, Ghaziabad.

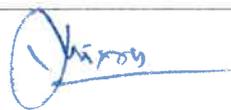
Details about the Unit i.e. M/s. International Agro Foods. Pvt. Ltd.

The unit has infrastructure for production of frozen boneless buffalo meat, poultry feed supplement (PFS), tallow and blood meal. UPPCB has granted Consent for slaughtering of 750 big animals (buffalos) per day and frozen meat production of 98 MT/day. All the processes were found in operation. The details of the unit are as follow:

General Information		
1.	Raw material	Live Buffaloes
2.	Consented production capacity for Products/By-products	i. Frozen meat - 98 MT/Day ii. Bone meal- 29.4 MT/day iii. Tallow- 9.8 MT/day iv. Blood Meal- 1.125 MT/day
3.	Consented/present slaughtering	Consented slaughtering capacity - 750 buffaloes/day. However, on the day of inspection, slaughtering of about 330 buffaloes were going on. Maximum number of slaughtering of buffaloes from 05.02.2019 to the day of inspection was 563.
Information pertaining to water consumption and wastewater generation		
4.	Freshwater source & consumption (kl/day)	<ul style="list-style-type: none">• 02 nos. of bore wells provided with mechanical flow meters of capacity 15 HP, and 3 HP• As per records maintained by the Unit , the raw

		<p>water consumption details are as follow :</p> <ul style="list-style-type: none"> ○ Average groundwater extraction in the month of January 2020 has been recorded as 378 KL/day which includes water for domestic purposes. ○ The reading of piezometer indicates that the depth of the ground water within the premises of the units is 90 feet.
5.	Type of flow meter(s)	Mechanical flow meters installed on both bore wells.
6.	Flow meter Reading (s)	<p>Bore well 1- Total flow - 214547 m³</p> <p>Bore well 2 - Total Flow - 3161 m³</p> <p>(cumulative readings as on 05.02.2020)</p>
7.	Status of NOC from CGWA for ground water extraction	Expired on 09.02.2019 and applied for renewal on 02.02.2019. CGWA granted permission to the unit for 500KLD abstraction of ground water as per last permission.
8.	Consented wastewater discharge (KLD)	<p>Industrial - 750 KLD</p> <p>Domestic - 10 KLD</p> <p>As per industry representative and record submitted by the industry treated effluent is not being discharged in any drain. The treated effluent generated by the industry is being used in gardening, washing, cooling towers, sprinkling on Highway/ Road and used for irrigation as per CPCB guidelines.</p>
9.	Consent Status under the Water Act, 1974	The Unit has consent with validity up to 31.12.2019 and application for renewal is under consideration at Board's level. (Annexure-1) .
10.	Treated Wastewater discharge (kl/day)	<p>The unit has installed OCEMS for all the requisite parameters i.e. pH, TSS, BOD, COD and Flow. On the day of inspection the OCEMS was found in operation and parameters were found within the prescribed norms.</p> <p>The average value of flow as recorded by the OCEMS from 03.02.2019 to 05.02.2019 was 322 KL/Day</p>
11.	ETP details	<p>The Unit has installed ETP with hydraulic treatment capacity of 750 KLD based on two stages Activated Sludge Process.</p> <ul style="list-style-type: none"> ✓ ETP is comprised of primary treatment and secondary treatment followed by tertiary treatment. ✓ The unit comprises of Oil and Grease trap, Holding tank, Equalization Tank, Dung separator, chemical dosing tank, reaction tank, primary clarifier, aeration tank- 1, secondary clarifier - 1, aeration tank - 2, secondary clarifier -2,

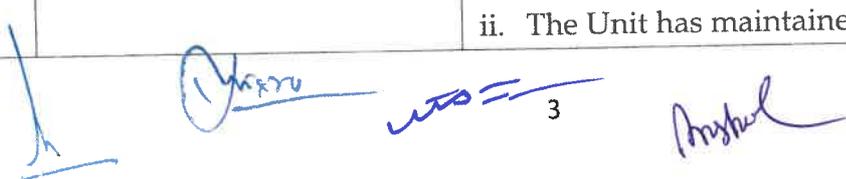








		<p>disinfection tank, pressure sand filter, activated carbon filter, treated water collection tank, anaerobic tank.</p> <p>✓ Unit has provided the purchase order for installation of Dissolved Air Floatation (DAF) which was informed to be installed by March 2020.</p> <p>✓ The unit has installed Blood Meal Plant with blood pump, screw pump and agitator (Blood coagulator).</p>								
12.	Mode of Effluent disposal	Treated effluent is conveyed through underground pipeline to their own land for plant irrigation (about 70976 sq meter). Treated effluent is also being used in washing, cooling towers and water sprinkling on roads/highway . The effluent is not being discharged in the drain.								
13.	Odour Control	The Unit has provided bio-filters to suppress the odour from rendering plant.								
Information pertaining to Air Pollution										
14.	Source of Air Pollution, details of fuel and status of APCDs	<ul style="list-style-type: none"> • The Unit has one boiler of capacity 4 T/hr. • Wood and dry dung are used as fuels in the boiler. Multi-cyclone system is installed with boiler as Air Pollution Control Devices (APCDs). Ingesta drying plant is installed and found operational/ • Flue gases are discharged into the ambient air through a common stack of 30 meters height. • CEMS has been installed on the stack for monitoring of emissions which was found operational during inspection and showed the parameters within the prescribed norms. • The Unit has provided 03 DG Sets with following details: <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: left;">DG sets Capacity (KVA)</th> <th style="text-align: left;">Acoustic Enclosures (Y/N)</th> </tr> </thead> <tbody> <tr> <td>600 (KVA) X 1</td> <td>Yes</td> </tr> <tr> <td>1010 (KVA) X 1</td> <td>Yes</td> </tr> <tr> <td>500 (KVA) X 1</td> <td>Yes</td> </tr> </tbody> </table>	DG sets Capacity (KVA)	Acoustic Enclosures (Y/N)	600 (KVA) X 1	Yes	1010 (KVA) X 1	Yes	500 (KVA) X 1	Yes
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Information pertaining to ETP sludge and other solid waste										
15.	Quantity of ETP sludge	<p>i. As per records provided by the unit, average sludge generation from 01.02.2019 to 05.02.2019 was 1.4 MTD.</p> <p>ii. The Unit has maintained logbook for ETP sludge.</p>								



16.	Nature of waste	Organic
17.	Facility for storage/ disposal /treatment	Storage area has been provided for ETP sludge and other wastes. The Unit informed that the ETP sludge is sold as manure

Observation:

- i. During inspection, the Unit was found in operation. Slaughtering of about 330 buffaloes were in process as against the consented slaughtering of 750 animals/day. The requirement of fresh water was met through Bore wells.
- ii. The Unit has provided one treated effluent storage tank before discharge of effluent and sludge drying beds (6 nos.) for drying the sludge generated from primary and secondary treatment.
- iii. The Unit has provided OCEMS for the parameters, namely, pH, TSS, BOD & COD at final outlet of ETP and it was found operational during the visit and parameters were found within the prescribed limit (values of OCEMS pH (7.99), TSS(19.48mg/l), BOD(21.70mg/l), COD(102mg/l) & flow (42.37 m³/hour).
- iv. The Unit has provided septic tank followed by soak-pit for treating domestic effluent. Adequate space (room) for storage & preservation of hides has been provided.
- v. The Unit has provided underground piping network for conveyance / discharge of treated effluents for utilization of their own premises (approx. 70976 sq meter) for plant-irrigation. However, during inspection no effluent was seen utilized for irrigation of plants.
- vi. The unit was having consents under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution), Act, 1981 valid till 31.12.2019 and has applied for renewal on 08.11.2019 which is under process (copy of earlier consents annexed at 1).
- vii. Both the equalization tanks, are equipped with mixing arrangement through diffused aeration system.
- viii. The Unit uses food grade coagulant and poly electrolyte for treatment of effluent before subjecting the effluent to biological treatment through activated sludge process.
- ix. Aeration tanks used for biological treatment are provided with diffused aeration system. Air is supplied with help of four blowers (02 blowers of 30 HP and 02 blowers of 45 HP).
- x. Although industry claims to be operating on ZLD, treated water re-utilization plan of industry seems to be inadequate and needs to be evaluated by reputed institute like Agriculture university/IIT/NEERI.
- xi. The unit has installed an Rendering Plant of capacity 06 Ton/Hour which is operated for 6 - 8 batches every day.
- xii. Unit has installed bio filter for treatment of fumes generated from cookers used in rendering plant. Arrangements are made for collection of fumes generated from cookers and their channelization through bio-filter.
- xiii. The unit has provided ingesta de-watering machine.






- xiv. Dedicated hides storage area is provided.
- xv. DG sets were provided with stacks as well acoustic enclosure. Stack height of each DG set has been found to be 2.5 meter above Roof Level.

Water Pollution:

During inspection, all ETP units were found in operation. In order to monitor the compliance status of treated waste water, grab samples were collected from inlet, Equalization Tank, Aeration Tanks and outlet of ETP. The analysis results are presented below:

Sampling Locations	Parameters					
	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)	O&G (mg/l)	MLSS (mg/l)
ETP inlet	6.8	503	174	488	22.8	-
Aeration Tank-1	-	-	-	-	-	3107
Aeration Tank-2	-	-	-	-	-	3588
ETP Final outlet	7.3	42	24	228	6.0	-
Notified Standard	6.5-8.5	50	30	250	10	-

The monitored values at the ETP outlet are complying with the notified/prescribed standards.

To investigate the ground water quality around the unit, samples of ground water from the industry and around the industrial unit were collected for analysis. The analysis results are presented below:

S. No	Name of the source & address	Date of collection	Colour	Odour	pH	Conductivity /cm	T.D.S mg/l	Hard mg/l	Ca. Hard mg/l	Mg. Hard mg/l	Chloride mg/l	Alkalinity mg/l
1.	Borewell, Near Boiler (IAF, within premises of the unit) (Lat.28.6790010 / Long. 77.5401092)	05.02.2020	Colorless	odour less	7.3	1838.0	1100.0	284.0	200.0	84.0	350.0	280.0
2.	Borewell, Neat DG Sets (IAF within premises of the unit) (Lat.28.6780845 / Long.77.5392472)	05.02.2020	Colorless	odour less	7.2	688.0	413.0	180.0	111.0	69.0	240.0	310.0

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3.	Handpump, Near Al- Naseer (Lat.28.6780339 / Long.77.5412655)))	05.02.2020	Colorless	odour less	7.4	775.0	465.0	288.0	198.0	90.0	280.0	290.0
4.	Handpump, India Marka, Bhoorgarhi village, Near IAF (Lat.28.6749170 / Long. 77.5455064))	05.02.2020	Colorless	odour less	7.2	545.0	325.0	213.0	136.0	77.0	220.0	300.0
5.	Borewell, Mr. Jahid, Bhoorgarhi (Lat. 28.6813777/ Long. 77.5430324))	05.02.2020	Colorless	odour less	7.5	718.0	431.0	172.0	131.0	41.30	180.0	250.0
6.	Borewell, Field near IAF (Lat 28.6742040. / Long. 77.5388592))	05.02.2020	Colorless	odour less	7.1	868.0	509.0	295.0	195.0	100.0	200.0	260.0
7.	Handpump, Near Al-Naseer (Sample-2) (Lat.28.6780339 / Long.77.5412655))	05.02.2020	Colorless	odour less	7.3	635.0	381.0	190.0	100.0	90.0	240.0	280.0
	Standards BIS-10500	---	Colourless	Odo ures	6.5 - 8.5	---	500-2000	200-600	75-200	30-100	250-1000	200-600

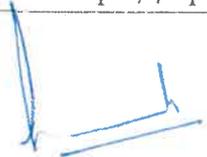
No colour was observed in any of the samples collected and the monitored values of groundwater have been found to be complying with the notified/prescribed standards.

Air Pollution :

- i. The Unit has a boiler of capacity 4 TPH.
- ii. During inspection the boiler was in operation and emissions are channelized through stacks of height 30 mts. Portholes and sampling platforms are provided.
- iii. Wood and dung are used as fuel in the boiler and Multi-Cyclone is installed as Air Pollution Control Devices (APCDs).

Conclusion:

- a. The Unit should ensure that the treated waste water is discharged as per prescribed standards on continuous basis.
- b. The monitored values of groundwater are complying with the notified/prescribed standards
- c. The unit shall install DAF for effective removal of solid.
- d. The unit shall provide a mechanical system for removal of solids at inlet of ETP.
- e. The unit should engage an expert government agency, like IIT/NEERI/CLRI for adequacy & performance evaluation of ETP. The report be submitted to CPCB and UPPCB within a period of 3 months.
- f. The unit shall submit the irrigation plan, which is duly approved or authenticated by the Agriculture University or the Irrigation Department of State Government. The report be submitted to CPCB and UPPCB within a period of 3 months.
- g. The unit shall carry out the calibration of OCEMS on regular basis.
- h. The unit shall install digital flow meter on the pipe line, through which the effluent is being conveyed for irrigation purpose and maintain logbook.
- i. The unit shall follow the Guidelines for Utilization of Treated Effluent in Irrigation, which are available on the website of CPCB at the web-link <https://cpcb.nic.in/NGT/Guidelines-UTE-Irrigation.pdf>



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